

**THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):** (a) to (c). The information is being collected and will be laid on the Table of the House.

**Displacement of Adivasis by the Narmada Sagar Project in Maharashtra**

417. **SHRI RAM NAIK:** Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of adivasi families from Maharashtra likely to be displaced due to the Narmada Dam Project;

(b) whether Government of Maharashtra has asked for the consent of Union Government for using the forest land in Taloda forest area in Dhule district of Maharashtra for rehabilitation of the above displaced persons;

(c) if so, whether Union Government have consented to it; and

(d) if not, the reasons therefor?

**THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA):** (a) The number of adivasi families from Maharashtra likely to be displaced by the submergence of the Sardar Sarovar Project is 1655.

(b) and (c). Yes, Sir.

(d) Does not arise.

**Abortion Related Deaths**

418. **SHRI M.V. CHANDRASHEKARA MURTHY:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn to a news-item captioned "Abortion related deaths increasing" as re-

ported in the Hindustan Times dated 14 July, 1990;

(b) if so, whether many survey has been conducted by Government to ascertain the number of abortion related deaths in the country during the last two years; and

(c) if so, steps Government propose to take in this regard?

**THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):** (a) Yes, Sir.

(b) Although different Studies have been carried out to ascertain prevalence of illegal abortion, no study has been carried out by the Government regarding abortion-related deaths.

(c) Facilities for Medical Termination of Pregnancy (MTP) have been created and are being expanded. Medical personnel are being trained in MTP.

[*Translation*]

**Sugar Production**

419. **SHRI HARIKEWAL PRASAD:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the total quantity of sugar produced in the country during the year 1989-90;

(b) the quantity of sugar produced in Uttar Pradesh;

(c) whether the production of sugar is adequate to meet the requirement of the country;

(d) if not, whether Government propose to import sugar; and

(e) if so, the quantity to be imported and the rate at which it will be imported?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). The information is as under:—

*Sugar Production during the current season 1989-90 upto 15.7.1990*

<i>(in lakh tonnes)</i>	
Uttar Pradesh	30.03
All India	108.38

(c) to (e). The aforesaid production together with the carryover stocks at the beginning of the season would be sufficient to meet the internal demand of sugar during the current season. No further imports are envisaged during the sugar year 1989-90.

#### **Primary Health Centres in U.P.**

420. SHRI HARI KEWAL PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of primary health centres and sub-centres proposed to be constructed in Uttar Pradesh during the current financial year.

(b) the estimated expenditure likely to be incurred thereon; and

(c) the measures proposed to be adopted by Government to provide additional health services in rural areas?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) During the current financial year, 1990-91, 169 Primary Health Centres, 444 sub-

Centres are proposed to be established in U.P.

(b) An amount of Rs. 5400 lakhs has been provided under Minimum Needs Programme for 1990-91, which includes funds for establishment of Sub-Centres, Primary Health Centres, Community Health Centres.

(c) To provide additional health services in rural areas additional Sub-Centres (444), P.H.Cs. (16) and C.H.Cs. (169) would be established during 1990-91. Also additional 900 Traditional Birth Attendants are Scheduled to be trained during 1990-91 to provide M.C.H. and Family Welfare Schemes.

#### **Malaria Eradication**

421. SHRI C.D. GAMIT:  
SHRI RAMLAL RAHI:  
SHRI KARIA MUNDA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the State-wise number of persons who became victims of Malaria and the number of those out of them who dies from 1987-to 1989;

(b) the steps taken by Government to control this disease; and

(c) the amount granted to each State to control Malaria during this period and the amount spent therefor so far?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Statement I showing the state-wise incidence and deaths due to Malaria during 1987 1988 and 1989 is given below.

(b) The following specific steps are being taken to control Malaria in the Country:—